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SHRI K. D. MALAVIYA: They do not say it is a bad food, but that it is at least as nutritive as natural rice.

MAJ-GENERAL S. S. SOKHEY: Sir, I would like to raise this question later on, because the statement that the hon. Deputy Minister is making is not in accordance with the facts.

MR. CHAIftMAN: It is possibly the view of the medical men.

FOREIGN EXCHANGE PROVIDED BY GOVERNMENT

•711. Dr. Shrimati SEETA PARMA-NAND: Will the Minister for FINANCE be pleased to state the amount of foreign exchange made available during the year 1953-54 to students who have gone abroad for studies?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): Foreign exchange equivalent of Rs. 1,28,54,000 was made available during the period April i953 to February 1954. Figures for March 1954 are not vet available.

DR. SHRIMATI SEETA PARMANAND: Will the hon. Deputy Minister be able to give us the amount of exchange that is given to businessmen and tourists and also tell us if Government keep a sort of a total amount of exchange that is permissible under all these categories?

SHRI M. C. SHAH: I will require notice for giving the figures given to businessmen and the travelling public.

DR. SHRIMATI SEETA PARMANAND: Is the hon. Deputy Minister aware of the cost of running one university or rather what it is likely to cost approximately? He has stated that the amount spent by students abroad is a crore of rupees and something more. In view of the fact that a university can be established at a cost approximately of Rs. 12 to 14 lakhs, does he contemplate putting pome restriction on the exchange facilities given to students going abroad?

SHRI M. C. SHAH: So many people want to go to so many countries and we have laid down certain rules for deciding the matter of giving exchange facilities. First we see whether there is a bona-f.de evidence of the student's intention to return to India on the completion of his studies: second, that the student has gained admission at a foreign university; third, that in the case of American colleges and universities, that it is one which is on the American Attorney General's approved list; and fourth, that the student has produced a certificate from a magistrate or District Officer, Justice of the Peace, or Scheduled Bank that the student has made satisfactory arrangements for financing himself for his stay abroad. When all these conditions; are fulfilled, then we allow the student exchange facilities.

to Questions

BOY TRAINING ESTABLISHMENT ATVISAKHAPAINAM

*712. MOULANA M. FARUQI: Will the Minister for DEFENCE be pleased to state the number of boys who will be trained at a time in the Boys' Training Establishment proposed to be set up at Visakhapatnam?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): There is already a temporary Boys Training Establishment at Visakhapatnam. At present, over 700 boys arebeing given training at any one time.

t[MOULANA M. FARUQI: Are you-going to train there boys from abroad also?]

SARDAR S. S. MAJITHIA: I am very doubtful whether boys from other countries will be there, but I would like to check up.

tEnglish translation.

مولانا ایم - فاروقی : کیا یہاں پر تربند کرنے کے بعد آپ ان کر کسی فارون کنٹری میں تریننگ کے لئے بیمجتے ھیں یا اس طرح کی کوئی اسکیم ہے ?

t[MOULANA M. FARUQI: Do you send them for training to some foreign country after training them here or have you any such scheme?]

सरबार एस० एस० मजीठिया : अभी तक तो कोई स्कीम नहीं है।

f [SARDAR S. S. MAJITHIA: We have no such scheme so far.]

موتا أيم - فاروقى : اس انسثى تيوش سے ايٹک كتنے استودنته توليدة موكر نكلے ?

t[MouLANA M. FARUQI: How many students have received training in this, institution up till now?]

SARDAR S. S. MAJITHIA: I have not got those figures.

ITALIAN-BUILT TANKER "SHAKTI"

- *713. MOULANA M. FARUQI: Will the Minister for DEFENCE be pleased to state:
- (a) what amount was paid for the Italianbuilt tanker "Shakti" acquired for the Fleet Train of the Indian Navy;
- (b) what expenditure was incurred in repairing and making necessary alterations in the tanker; and
- (c) whether the tanker has left the Indian Naval Dockyard after these repairs and alterations?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA):

fa) 1025 million dollars *i.e.* roughly (Rs. 49 lakhs) payable in sterling.

- (b) Rs. 10,670 have already been spent in repairing the tanker, but this amount will be recovered from the builders according to contract agreement. As the necessary alterations have not yet been completed an accurate estimate of the total expenditure cannot now be given.
- (c) The tanker went on cruise to Port Blair on 22-nd February 1954. She has now come back to I.N. Dockyard, Bombay to complete the alterations and additions.

مولانا ایم فروقی: کها گورنمات کو اس کا اندازه هے که نئے تینکر کی کیا تیمت هوگی - اور کیالس طرح کے کچھ تینکر اور خریدے گئے هیں?

tLMouLANA M. FARUQI: Has Government any idea of the price of this new tanker and have some other tankers of this class been purchased?]

सरदार एस० एस० मजीठिया : यह बिल्कुल नया टेंकर खरीदा गया है और इसकी कीमत बता दी गई है।

t[SARDAR S. S. MAJITHIA: This is altogether a new tanker that has been purchased and its price has been stated.]

t[MOULANA M. FARUQI: Have some-new tankers been purchased?]

सरवार एस० एस० मजीठिया : मैंने अभी बताया है कि यही एक नया टैकर है।

f [SARDAR S. S. MAJITHIA: I sai just now that this was the only ne^ tanker.]

tEnglish translation.